

ITEM NO.15

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 5574/2018

(Arising out of impugned final judgment and order dated 15-06-2017
in LPA No. 2/2016 passed by the High Court Of Judicature At Bombay)

SH. NANDAKUMAR BHASKARAN NAIR

Petitioner(s)

VERSUS

DEPUTY REGISTRAR CO OPERATIVE SOCIETIES & ORS.

Respondent(s)

(FOR I.R. and IA No.40038/2018-CONDONATION OF DELAY IN FILING and
IA No.40040/2018-CONDONATION OF DELAY IN REFILING)

Date : 28-03-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Shashibhushan P. Adgaonkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

File of CC No. 8053-8054/2015 be circulated along with this
matter at the residential office on the next date of hearing.

List the matter after three weeks.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER